

<i>Name of Colony</i>	<i>Requirement</i>	<i>Supply of position</i>
2. i) R.K. Puram Sec.I to VII	44.00 lac Gls.	20.0 lac Gls.
ii) RK Puram Sec. VII to XII	10.00 lac Gls. Distribution with CPWD supply through Bulk Connection.	8.0 lac Gls.
3. Pushap Vihar	32.00 lac Gls.	5.50 lac Gls.
(c) The Delhi Water Supply & Sewage Disposal Undertaking has reported as under:-		
From Mpl. main	4.00 lac Gls	1.5 lac Gls
From own Tubewell of CPWD		0.90 lac Gls
		2.40 lac Gls per day.

### **Khadi and Cottage Industries in Kerala**

1415. SHRITHAYIL JOHNaNJALOSE: Will the PRIME MINISTER be pleased to state:

(a) the details of the new schemes proposed for the development of Khadi and Cottage Industry in Kerala;

(b) the nature of assistance being provided for setting up such small scale industries in the rural areas of Kerala;

(c) the names of the schemes for which financial assistance is likely to be provided; and

(d) the amount of assistance provided to Kerala under these schemes during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) A special Programme for rehabilitation of beekeepers has been launched in the current year. In addition, the various schemes under khadi and village industries under the purview of KVIC are being implemented in Kerala State.

(b) Khadi and village industries programme are meant for rural areas only. For implementation of this programme KVIC provides financial assistance in the form of grant and loan for various schemes under khadi and village industries as per the pattern of financial assistance framed by the KVIC. KVIC has also formed liberalised pattern of assistance for hill boier, tribal and weaker section areas. The said pattern of assistance is applicable in the country including Kerala.

(c) As far as Kerala is concerned the KVIC implements industries/schemes such as cotton, Muslim, khadi, pottery, lime manufacturing, cottage match & agarbatti, cane & bamboo, beekeeping, processing of cereals & pulses, fruit processing, fibre, soap leatuer,

biogas, carpentry & blacksmithy, electronics, polyvastra textiles etc.

(d) During the last three years KVIC disbursed following funds for the development of khadi and village industries under its purview to Kerala State:

(Rs. in lakhs)

Year	Khadi		V.I		Total	
	Grant	Loan	Grant	Loan	Grant	Loan
1989-90	223.74	131.23	44.93	464.66	268.67	595.89
1990-91	159.18	202.75	16.26	547.66	175.44	750.41
1991-92	208.70	55.34	12.13	191.78	220.83	247.12

#### Per Capita Plan Investment for Sikkim

1416. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the per capita plan investment (under Hill Sub-Plan) fixed for Sikkim during 1989-99, 1990-91 and 1991-92;

(b) the per capita plan investment under (Hill Sub-Plan) fixed during 1991-93;

(c) whether per capita plan investment (under Hill Sub-Plan) for 1993-94 for Sikkim has also been fixed; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (d). There is no Hill Sub-Plan for Sikkim as it is not covered by Hill /Area Development Programme (HADP). It has been decided that on account of the prevailing resource

constraints HADP may not be extended to any new hill area.

#### Development of Small and Medium Towns of Maharashtra and Kerala

1417. SHRI ANNA JOSHI:  
SHRI THYIL JHON  
ANJALOSE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have received any proposal from the Government or Maharashtra and Kerala for the development of small and medium towns;

(b) if so, the details thereof; and

(c) the action taken by the Union Government to clear the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c). Based on various